

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : 10 ROOM NO. : 405****DATED : 15/02/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/EH/85039/2018	JITENDRA CHIMANLAL THAKKAR -Vs- C.C., MUMBAI(AIR PORT)	IP/DR	
	C/85064/2018			
2	C/COD/85046/2018	NISHANT SANJAY GHOGARE -Vs- C.C., MUMBAI(AIR PORT)	IP/DR	
	C/85072/2018			
<u>REGULAR MATTERS</u>				
3	E/85497/2017	THE BOMBAY DYING & MFGCOLTD -Vs- CCE RAIGAD	IP/DR	
4	E/85964/2017	MAHINDRA & MAHINDRA LTD -Vs- CCE PUNE II	IP/DR	
5	E/86190/2017	CCE THANE I -Vs- SHARADA SYNTHETICS P LTD	DR/IP	
6	E/86231/2017	TATA AUTOCOMP SYSTEMS LTD -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	IP/DR	
7	E/86247/2017	GUARDIAN CASTINGS P LTD -Vs- CCE THANE I	IP/DR	
8	E/86249/2017	RAVINDRA CHIMANLAL AGARWAL -Vs- CCE THANE I	IP/DR	
9	E/86253/2017	DEEPAK FERTILISERS AND PETROCHEM CORPN LTD -Vs- CCE RAIGAD	Lakshmi Kumaran & Sridharan /DR	
	E/CROSS/91112/2017			
10	E/86257/2017	CCE PUNE II -Vs- RAYMOND FASTENERS (I) P LTD	DR/IP	
11	E/86270/2017	PRS PERMACEL P LTD -Vs- CCE THANE I	IP/DR	
12	E/86469/2017	KEVIN ENTERPRISES P LTD -Vs- CCE THANE I	CEN-EX SERVICES /DR	

*** Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**